

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. C.P.(IB)-1200(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

**NAME OF THE PARTIES: - Omkara Assets Reconstruction
Private Limited
V/s
Alok Pathak**

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Shreyansh Desai appeared for the Petitioner. Due to paucity of time the matter could not be taken up. List this matter on **06.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)